

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Ms. Aditi Singh D/o Sh. Ajai Pratap Singh, from the post of Personal Assistant (P.A) of this office, is hereby accepted at her own request and she stands relieved from her duties with immediate effect.

(Signature)
(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

No. 11851-11901 /Estt.-I/PF/2025

Dated, Delhi the 06 MAR 2025

Copy forwarded for information and necessary action to :

1. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts/ North-West District, Rohini Courts, Delhi, with the direction to Inform the Housing Department In case the official is in possession of government accommodation.
2. The Sr. Accounts Officer/Accounts Officer, Accounts Branch, North-West District, Rohini Courts, Delhi, to disburse her salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J), Recruitment & Promotion Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central District, Tis Hazari Courts) – Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. Dealing Officials (North-West District, Rohini Courts, Delhi) – Leave Seat / Transfer & Posting Seat / General Branch / Library Branch/ Computer Branch / Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Ms. Aditi Singh, D/o Sh. Ajai Pratap Singh, Personal Assistant, posted in the Court of Sh. Rakesh Kumar Singh, Ld. District Judge-02, North-West District, Rohini Courts, Delhi, to tender her Relieving Report accordingly.

(Signature)
(Dr. Suman Mahajan)
Administrative Officer (Judicial) (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Tis Hazari Courts, Delhi